

SL. No.118

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

(Video Conference)

**CORAM: DR.VENKATA RAMAKRISHNA BADARINATH NANDULA – HON’BLE MEMBER (J)
CORAM: SHRI SATYA RANJAN PRASAD, HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 01.12.2022 AT 2:00 PM THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)523/2022 IA(IBC)/755/2022 CP(IB)No.187/7/HDB/2020
NAME OF THE COMPANY	RaigarhChampa Rail Infrastructures Pvt Ltd
NAME OF THE PETITIONER(S)	Axis Bank Ltd
NAME OF THE RESPONDENT(S)	RagarhChampa Rail Infrastructures Pvt Ltd
UNDER SECTION	7 of IBC

ORDER

IA 523/2022

Ld. Counsel for the Resolution Professional present. No representation for the Respondent.

IA 755/2022

Ld. Counsels for both sides present. Counter not filed. At request, 10 days time is granted to file counter. In default, opportunity for filing the counter stands forfeited.

The matter adjourned to 04.01.2023.

Sd/-

MEMBER TECHNICAL

Sd/-

MEMBER JUDICIAL